

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH

AT HYDERABAD

O.A.No. 186/97

Date of Order : 24.11.98

BETWEEN :

1. Sk. Madar
2. G. Prabhakar Rao
4. K. Kishan Rao
5. K. Ramesh Reddy
6. K. Gurucharanam
7. M. Muralidhar
8. M. Raju
9. M. Ramanaiah
10. Md. Khaja Moinuddin
11. D. Sampath Rao
12. B. Surender Singh
13. M. Malsoor
14. B. Ranjeetham
15. Sri Md. Mazharuddin

.. Applicants.

AND

1. Union of India, rep. by the
Secretary, Telecommunications,
Sanchar Bhavan, Ashoka Road,
New Delhi.
2. Chief General Manager,
Telecommunications,
A.P. Circle, Hyderabad.
3. Telecom District Manager,
Warangal.

.. Respondents.

Counsel for the Applicants

.. Mr. P.N.A. Christian

Counsel for the Respondents

.. Mr. V. Rajeswara Rao

CORAM :

HON'BLE SHRI R. RANGARAJAN : MEMBER (ADMN.)

HON'BLE SHRI B.S. JAI PARAMESHWAR : MEMBER (JUDL.)

Sc

Ref: 1-

1. The Secretary, International Brotherhood of Teachers, 1200 Broadway, New York.
2. The Chief of Police, New York City, 100-100, New York.
3. The Police District and C. Bureau.
4. The copy to Mr. J. J. Christian, 1200 Broadway, New York.
5. The copy to Mr. J. J. Christian, 1200 Broadway, New York.
6. The copy to Mr. J. J. Christian, 1200 Broadway, New York.
7. The copy to Mr. J. J. Christian, 1200 Broadway, New York.

cc

21/12/98
TYPED BY
COMPARED BY

CHECKED BY
APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH HYDERABAD

THE HON'BLE SHRI R. RANGARAJAN : M(A)

AND

M(J)

DATED: 24/11/98

ORDER/JUDGMENT

MAY/RE.A./C.P. NO.

in
OA. NO. 186/92

ADMITTED AND INTERIM DIRECTIONS ISSUED
ALLOWED

DISPOSED OF WITH DIRECTIONS

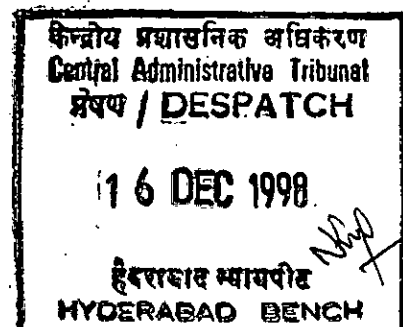
DISMISSED

DISMISSED AS WITHDRAWN

ORDERED/REJECTED

NO ORDER AS TO COSTS

Disputant (177) SRR



IN THE HON'BLE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH AT HYDERABAD

FORM - III

Application filed under Rule-8(3) read with Rule 4(5)(a)
Central Administrative Tribunal(Procedure) Rules, 1987

M.A. No. 160 of 1997

in

SR-
O.A. No. 177 of 1997

Between:

- 1) Sk. Madhwar, s/o Raj Mohammed, aged 45 years,
Occ: TTA, O/O Carrier Station, Warangal,
r/o Hanumakonda
- 2) G. Prabhakar Rao, s/o Moses, aged 46 years,
Occ: TTA, O/O SDE Phones, Jangoan, r/o
Warangal
- 3) S. Bhaskar Rao, s/o Prakasarao, aged 37 years,
Occ: TTA, O/O TTC, Warangal, r/o Warangal
- 4) K. Kishan Rao, s/o Veeraiah, aged 40 years,
Occ: TTA, O/O Carrier Station, Warangal,
r/o Warangal
- 5) K. Ramesh Reddy, s/o K. Bheem Reddy, aged
36 years, Occ: TTA, O/O SDE Phones,
Jangoan, r/o Jangoan
- 6) K. Gurucharanam, s/o Narayana, aged 55 years,
Occ: TTA, O/O SDE Phones, Jangoan, r/o TTC,
Warangal, r/o Warangal
- 7) M. Muralidhar, s/o Balakishan, aged 38 years,
Occ: TTA, O/O E-10-B, Hanumakonda, Warangal,
r/o Kazipet
- 8) M. Raju, s/o M. Komuraiah, aged 37 years,
Occ: TTA, O/O DE, E-10B, Hanumakonda,
r/o Hanumakonda
- 9) M. Ramanaiah, s/o Ramaiah, aged 47 years,
Occ: TTA, Sde Phones, Warangal, r/o Warangal
- 10) Md. Khaja Moinuddin, s/o Md. Meera Moinuddin,
aged 35 years, Occ: TTA, O/O DE, E-10B,
Hanumakonda, r/o Hanumakonda
- 11) D. Sampath Rao, s/o Srihari, aged 46 years,
Occ: TTA, O/O SDE Phones, MAX-1, Warangal,
r/o Warangal
- 12) B. Surender Singh, s/o Narayan Singh, aged
36, Occ: TTA, O/O SDE Phones, MAX-1,
Warangal, r/o Warangal
- 13) M. Malsoor, s/o Ramulu, aged 31, Occ: TTA,
O/O SDE-Phones, Mahabubabad, r/o Mahabubabad

- 14) B. Ranjeetham, s/o Durgaiah, aged 43 years, Occ: TTA, O/O MDF, Warangal, r/o Peddammagadda, Warangal
- 15) Sri Md. Mazharuddin, s/o Md. Karimuddin, aged 53 years, Occ: TTA, O/O DE, E-10B, Hanumakonda, r/o Hanumakonda

... Applicants/
Applicants

a n d

- 1) Union of India, rep. by the Secretary, Telecommunications Sanchar Bhavan, Ashoka Road, New Delhi
- 2) Chief General Manager, Telecommunications, A.P. Circle, Hyderabad
- 3) Telecom District Manager, Warangal

... Respondents/
Respondents

Brief facts leading to the application:

The applicants submit that they are all working as Telecom Technical Assistants and have successfully completed the Qualifying Screening Test held on 29-1-'95 for promotion to the post of JTOs. As per the Statutory Rules dated 8-2-'96 and amended on 14-10-'96, all of them are to be placed either as the first lot in the entire select Panel or as the first lot in all the Officials who passed the said Qualifying Screening Test. But curiously the respondent authorities, in flagrant violation of the Statutory Rules, vide their letter bearing No. TA/STB/101-2/JTO-TRG/Misc/11 dated 9-12-'96, are sending certain PIs/TA/AEA/WOs another cadre who are also in the Select Pannel, who passed the said Qualifying Screening Test and are to be placed below the Cadre of TTAs to which the applicants belong. Impuning the action of the respondent authorities vide said letter dated 9-12-'96, on this day all the above applicants filed the above O.A. for a declaration that the said action of the respondent authorities is illegal etc. and for a consequential direction to send the TTAs the cadre to which the applicants belong before them as per the

X

....3/-

Statutory Rules. The applicants, therefore, submit that all of them have got common cause of action, common interest in the matter and the nature of relief prayed for is one and the same, and as such they may be permitted to join together to file a single O.A.

P R A Y E R:

It is, therefore, prayed that this Hon'ble Tribunal may be pleased to permit the applicants to join together and file a single original Application in the interest of justice and pass such other Order or Orders as this Hon'ble Tribunal deems fit and proper in the ends of justice.

particulars of Bank Draft/Postal Order filed in respect of the Application Fee:

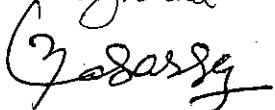
- 1) Name of the Bank on which drawn : Nil
- 2) Demand Draft No. : Nil
- on : Nil
- 3) Indian Postal Order No. Nil
- 4) Name of the Issuing P.O.: Nil
- 5) Date of Issue of P.O. : Nil
- 6) Post Office at which payable: Nil
- 10) List of enclosures : Nil

We, Sk. Madaar, s/o Raj Mohammed, ~~sg~~, G. Prabhakar Rao, s/o Moses, S. Bhaskar Rao, s/o Prakas Rao, K. Kishan Rao, s/o Veeraiah, K. Ramesh Reddy, s/o K. Bheem Reddy K. Gurucharanam, s/o Narayana, M. Muralidhar, s/o Balakishan M. Raju, s/o M. Komuraiah, M. Ramanaiah, s/o Ramaiah, Md. Khaja Moinuddin, s/o Mr. Meera Moinuddin, D. Sampath Rao, s/o Srihari, B. Surender Singh, s/o Narayana Singh, M. Malsoor, s/o Ramulu, B. Ranjeetham, s/o Durgaiah, Sri Md. Mazharuddin, s/o Md. Karimuddin the applicants in the above OA do hereby verify that the contents of the Para No.1 are true to the best of our knowledge and that we have not suppressed any material facts.

Serial
No.

Name

Signature

1.	Si.	SK. Madaar	
2.	Si.	G. Prabhakar Rao	G. Prabhakar Rao
3.	Si.	S. Bhaskar Rao	S. Bhaskar Rao
4.	Si.	K. Kishan Rao	K. Kishan Rao
5.	Si.	K. Ramesh Reddy	K. Ramesh Reddy
6.	Si.	K. Gurucharanam	K. Gurucharanam
7.	Si.	M. Muralidhar	M. Muralidhar
8.	Si.	M. Raju	M. Raju
9.	Si.	M. Ramanaiah	M. Ramanaiah
10.	Si.	Md. Khaja Moinuddin	Md. Khaja Moinuddin
11.	Si.	D. Sampath Rao	D. Sampath Rao
12.	Si.	B. Surender Singh	B. Surender Singh
13.	Si.	M. Malsoor	M. Malsoor
14.	Si.	B. Ranjeetham	B. Ranjeetham
15.	Si.	Md. Mazharuddin	Md. Mazharuddin

Hyderabad.

Date: 20/1/97

Counsel for applicants

The Court for Applicants
undertake to pay the costs
Court fees if necessary
H. H. H. H. H.

For
Court for Applicants.

Single O.A. Petition

WARANGAL DISTRICT

IN THE CENTRAL ADMINISTRATIVE
TRIBUNAL, HYDERABAD BENCH
HYDERABAD

Single CF Paid.

M.A.No. 60 of 1997

in

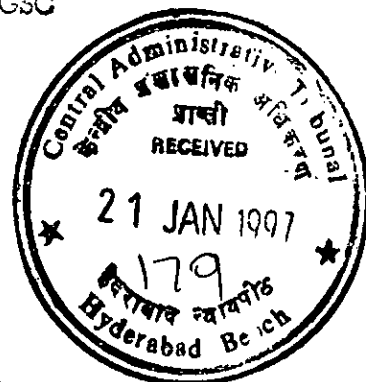
SR.

O.A.No. 177-1997

RECEIVED COPY

N.R. Devaraj
Sr. CGSC

Allotted to:



PETITION TO GRANT PERMISSION
TO FILE SINGLE O.A.

Filed on: 20-01-97

Filed by:

M/S. P.N.A. CHRISTIAN
SHOBHNA MOKAAT
G. SATISH MANOHAR
ADVOCATES

10-3-1/3, (First Floor)

Entrenchment Road,

EAST MARRE PALLY,

SECUNDERABAD-500 026.

for Applicants/Applicants